

DIVISION BENCH

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/78(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05thAugust, 2021, 10:30 A.M

Name of the Company	M/S INDO LAMINATES PVT. LTD. Vs. M/S SWASTIK FOREST PRODUCTS PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Ms. Kavita Jha, Advocate] For Operational Creditor
2. Mr. Vaibhav Kulkarni, Advocate]
3. Ms. Shwetha Prabhakar, Advocate]

ORDER

1. Ld. Counsel on behalf of the Operational Creditor present.
2. The Registry is directed to issue notice to the Corporate Debtor. Upon receipt of notice, Corporate Debtor shall have three weeks within which to file reply affidavit. Copies of reply affidavit shall be served on the Ld. Counsel-on-Record for the Operational Creditor.
3. List this matter on 08/11/2021

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**

hb.